

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.153
TP 128 of 2016(CP 55 of 2016)

Order under Section 397-398

IN THE MATTER OF:

Avni Dharmesh Patel

.....Applicant

V/s

Venus Procon Pvt Ltd & Ors

.....Respondent

Order delivered on ..29/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :


ORDER

None appeared on behalf of the Petitioner as well as Respondent.

Even on the last date none appeared on behalf of the Petitioner.

Matter is finally adjourned to 15.06.2022.


KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)


MADAN B GOSAVI
MEMBER (JUDICIAL)